

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE AT
PUNE**

Execution No. 4/2018 (WZ)

The Colva Civic and Consumer Forum ... Applicant

Versus.

The GCZMA and Ors. ... Respondents



Affidavit in Reply on behalf of Respondent no. 8 through the Affidavit dated

15/03/2024 filed by the Respondent no. 1

I, Menino Vaz, major in age, R/o House No 20 Novovaddo Sernabatim Colva Salcete Goa, the Respondent no.4 above named do hereby solemnly state as under:

1. I say that, I have read and understood the contents of the Affidavit dated 15/03/2024 and the Affidavit dated 7/1/2025 filed by the Respondent no. 1 submitting the revised estimate for the cost likely to be incurred in carrying out the restoration work as directed by this Hon'ble Tribunal in its Judgment dated 03/07/2017.

M. Vaz

Notary Seal (faint):
SALCETE TALUKA
State of Goa
Reg. No. 304/14
Date: 15/03/2024

2. I say that I have also read and understood the contents of the affidavit filed by Mrs. Cynthia Fernandes, the Respondent no. 8 herein.

3. I say that I crave leave to refer to and rely upon the affidavits dated 17/4/24 and dated 31/01/2025 filed by Respondent no. 8 Herein and I crave leave to adopt the same and the same maybe also treated as my affidavits in reply for the purpose of the present execution and response to the Respondents Affidavits.

4. I say that whatever said above is true to my knowledge

Solemnly stated on Oath on
this 31st day of January 2025

At Margao, Goa

M. Vaz

DEPONENT

Identified by me:

Solemnly affirmed before me by
Shr/Smt. Merino Mariano Vaz
Who is identified before me by
Shr/Smt. CC/ 2754 dd 00 3430
On this 31st day of Jan 2025

[Signature]

SANDEEP B. DESSAI
NOTARY
SALCETE TALUKA
State of Goa (India)

Reg. No: 2072/2025
Date: 31/01/2025

